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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.09.2025

## **NOTICE**

Please take notice that the following matter listed in the Court - IV on 10.09.2025 was not taken up. The next date of hearing in the matter is 09.10.2025.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Uday J. Desai	Neeha Nagpal	Mahima Singh
	(Ins) No. 187 of	Vs.		Shreya Mahalwar
	2023 & I.A. No.	Bank of India & Anr.		Aayush Agarwala-R1
	677, 678, 679 of			Shahan Ulla-R2
	2023			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar